

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**9. C.P.(IB)-676(MB)/2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2024**

**NAME OF THE PARTIES: Global Agritech (India) Private Limited**  
**Section: 59 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

PCS, Dhrumil Shah appeared for the Petitioner. No report has been filed by the RoC. Registry is directed to issue notice to the RoC directing him to file report well before the next date of hearing. List the matter on **11.06.2024** for hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
16.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**